

PATNA HIGH COURT

NOTIFICATION

Dated : 11th October, 2018

No. 424 A : Sri Tribhuwan Nath, Additional District and Sessions Judge, Munger is transferred and posted as Additional District and Sessions Judge of Sheohar with immediate effect.


By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 77065 - 77079 / Dated, Patna, 11th October, 2018.

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / District and Sessions Judge, Munger/ District and Sessions Judge, Sheohar, for information and necessary action (and communication to the officer concerned).

(-) For D.J., concerned.

By order of the High Court,


Registrar General